

GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO.1381

TO BE ANSWERED ON THE 08TH DECEMBER, 2015/AGRAHAYANA 17,1937 (SAKA)

CCTV CAMERAS

1381. SHRI MALYADRI SRIRAM:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has any proposal to install CCTV cameras with the aim of women and children safety in various places in the country; and

(b) if so, the details thereof and the locations selected in this regard along with funds allocated/likely to be incurred in this regard, State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) & (b): As per the seventh schedule to the Constitution of India 'Police' and 'Public Order' are State subjects and, as such, the primary responsibility of prevention, detection, registration, investigation and prosecution of crime, lies with the State Governments/ Union Territory Administrations.

As per the information available, there is no such proposal to install CCTV cameras with the aim of women and children safety in various places in the country. However, under Government of India project, installation of CCTV systems in 85 locations in NCT of Delhi is implemented by Delhi Police.
